

REVISED RESULT OF WRITTEN EXAMINATION HELD ON 30TH JUNE, 2016 FOR THE CADRE OF DISTRICT JUDGES /ADDITIONAL DISTRICT JUDGES BY DIRECT RECRUITMENT PURSUANT TO THE JUDGMENT DATED 29.12.2016 OF THE HON'BLE HIGH COURT DELIVERED IN CWP NO.2666 OF 2016, TITLED AS VIPIN PANDIT VS. STATE OF H.P. AND OTHERS.

SCHEDULED TRIBE CATEGORY

Sl. No.	Name of the Candidate	Roll No.	Paper-1 Objective Questions with multiple choice questions (Marks Obtained out of 100 marks)	Paper-2 Subjective/ Narrative (Marks Obtained out of 100 marks)	Total Marks obtained	Whether qualified or not
1.	2.	3.	4.	5.	6.	7.
1	Subhash Chander	354	34 ½	11 ½	46	No
2	Kunal Thakur	355	32 ½	07	39 ½	No
3	Pawan Rekha	356	32 ½	06	38 ½	No
4	Om Prakash Bhardwaj	359	41	34 ½	75 ½	No
5	Vivek Negi	360	38 ½	44	82 ½	No
6	Ganga Singh	363	35	4 ½	39 ½	No
7	Pankaj Negi	364	34 ½	22 ½	57	No
8	Sulakshna Kumari	366	28 ½	10 ½	39	No
9	Jagdeyal Negi	368	32	06	38	No
10	Hari Singh	464	37 ½	22 ½	60	No
11	Prem Chand	465	42 ½	40 ½	83	No

Sl. No.	Name of the Candidate	Roll No.	Paper-1 Objective Questions with multiple choice questions (Marks Obtained out of 100 marks)	Paper-2 Subjective/ Narrative (Marks Obtained out of 100 marks)	Total Marks obtained	Whether qualified or not
12	Sunjeet Kumar	466	46	25 ½	71 ½	No
13	Karnail Singh	468	33 ½	25	58 ½	No

(Poonam Mahajan)
Additional Registrar
(O & A)

(Virender Sharma)
Registrar (Rules) / Secretary,
Examination Committee